

ITEM NO.101

COURT NO.7

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1162-1171/2016

THE STATE OF RAJASTHAN & ORS.

Appellant(s)

VERSUS

SHARWAN KUMAR KUMAWAT & ORS.

Respondent(s)

(TOP OF THE BOARD)

WITH

C.A. No. 1212-1214/2016 (XV)

C.A. No. 1207-1211/2016 (XV)

C.A. No. 1202-1206/2016 (XV)

C.A. No. 1182-1186/2016 (XV)

C.A. No. 1172-1176/2016 (XV)

C.A. No. 1177-1181/2016 (XV)

C.A. No. 1187-1189/2016 (XV)

C.A. No. 1197-1199/2016 (XV)

C.A. No. 1195-1196/2016 (XV)

C.A. No. 1200-1201/2016 (XV)

C.A. No. 1190-1194/2016 (XV)

Date : 13-07-2023 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Appellant(s) Mr. Irshad Ahmad, AOR

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Ms. Akanksha Singh, Adv.
Mr. Avijeet Kumar, Adv.
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Ms. Arti Gupta, AOR

**Mr. Anuj Bhandari, AOR
Mr. Anuj Bhandari, Adv.**

**Mr. Vipin Kumar Jai, AOR
Ms. Namita Choudhary, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

Heard.

Arguments concluded.

Judgment reserved.

Written submission(s), if any, be filed by in three days.

**(VIJAY KUMAR)
COURT MASTER (SH)**

**(DIPTI KHURANA)
ASSISTANT REGISTRAR**